

COURT-I

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal No. 73 of 2015

Dated :14<sup>th</sup> July, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of :

M/s Armaan Steels ...Appellant(s)  
Versus  
Punjab State Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr.S. Vallinayagam

Counsel for the Respondent(s) : Mr.Sakesh Kumar for R-1

Mr.Anand K Ganesan  
Ms.SwapnaSeshadri for R-2

ORDER

We have heard learned counsel for the parties.

*Judgment is Reserved.*

(I. J. Kapoor)  
Technical Member

(Justice Ranjana P. Desai)  
Chairperson

*Ts/jps*